

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No. 1496 of 2019

IN THE MATTER OF:

Sangita Agarwal & Ors.

...Appellants

Vs

Limtex Tea & Industries Ltd. & Anr.

....Respondents

Present:

**For Appellants: Mr. Avirup Chatterjee and Mr. Saikat Sarkar,
Advocates**

**For Respondents: Mr. Rishab Kaushik, Advocate for Respondent No.
1
Mr. Abhishek Sharma, Advocate for Respondent
No. 2.**

ORDER
(Through Virtual Mode)

07.01.2021 It is represented that the arguing Learned Counsel for the Appellant, Mr. Abhijeet Sinha is engaged in Court No. 1 of this Tribunal and hence he is not in a position to appear before this Court today. Acceding to the request of the Appellant side for adjournment, the matter is directed to be listed on **25th January, 2021**.

[Justice Venugopal M.]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)